

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

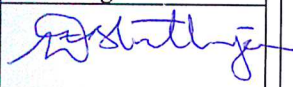
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 592/9/HDB/2019 |
| NAME OF THE COMPANY | Rithwik Projects Pvt Ltd |
| NAME OF THE PETITIONER(S) | Quippo Energy Ltd |
| NAME OF THE RESPONDENT(S) | Rithwik Projects Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|--|
| Dishit Bhattacharjee | Adv | 9949956611 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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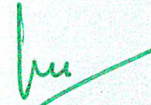
ORDER

Counsel for the Petitioner present. He is directed to issue notice to the Respondent for their appearance and file proof of service.

Put up the matter on 03.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. ⁵⁹⁴ 594/59 of IBC/HDB/2019 |
| NAME OF THE COMPANY | Nizamabad Corn Products Pvt Ltd |
| NAME OF THE PETITIONER(S) | Nizamabad Corn Products Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Registrar Of Companies, Hyderabad |
| UNDER SECTION | 59 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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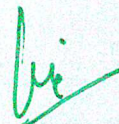
ORDER

No representation on behalf of the Petitioner. Put up the matter on 03.10.2019.



MEMBER TECHNICAL

AS



MEMBER JUDICIAL

3

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA(CAA) No. 198/230/HDB/2019 |
| NAME OF THE COMPANY | Sai Quest Syn Pvt Ltd (Demerged Co.) & Sai Life Sciences Ltd (Resulting Co.) |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|------------------------|--------------------|
| C.H.S. Rama Krishna Babu for V.S. Raju | Advocate | 9440689807 | Ch.S. Rama Krishna |
| | | | |

Counsel for Respondent(s):

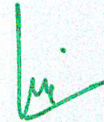
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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| | | | |

ORDER

Heard. Orders reserved.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS

4

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

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|----------------------------------|----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA NO. 200/252/HDB/2019 |
| NAME OF THE COMPANY | D R R Aims Properties Pvt Ltd |
| NAME OF THE PETITIONER(S) | Dasari Ranga Rao |
| NAME OF THE RESPONDENT(S) | Registrar Of Companies Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--------------------------------------|------------|
| S- Emar Reddy | P.C.S | csexwarreddy@gmail.com 9502224274 | Emar Reddy |
| | | | |

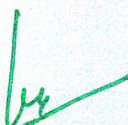
Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

ORDER

PCS for the Petitioner present. He is directed to issue notice to the RoC for their report. Put up the matter on 03.10.2019.


MEMBER TECHNICAL


MEMBER JUDICIAL

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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA NO. 202/252/HDB/2019 |
| NAME OF THE COMPANY | P S Rao Housing & Resorts Pvt Ltd |
| NAME OF THE PETITIONER(S) | Perla Srinivasa Rao |
| NAME OF THE RESPONDENT(S) | Registrar Of Companies Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| c-shilpa | Adv | 9985183500 |  |
| | | | |

Counsel for Respondent(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

ORDER

Counsel for the Petitioner present. She is directed to issue notice to the RoC for their report. Put up the matter on 03.10.2019.


MEMBER TECHNICAL

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MEMBER JUDICIAL

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

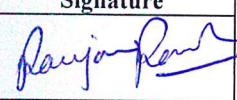
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 260/9/HDB/2018 |
| NAME OF THE COMPANY | Madhucon Projects Ltd |
| NAME OF THE PETITIONER(S) | Sri Balai Associates |
| NAME OF THE RESPONDENT(S) | Madhucon Projects Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------------------|-------------|------------------------|--|
| K. Mamata Choudary Ranjani Ramesh | Advocates | 7045223245 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| K. Naveen Kumar | Advocate | 9030884427 |  |
| | | | |

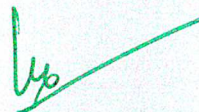
ORDER

Counsels representing both sides are present and filed written submissions. Heard. Orders reserved.



MEMBER TECHNICAL

AS



MEMBER JUDICIAL

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

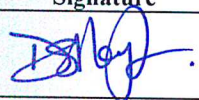
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

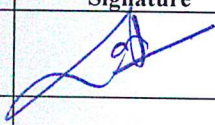
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 728/9/HDB/2018 |
| NAME OF THE COMPANY | Shakthi Vetfeeds (India) Pvt Ltd |
| NAME OF THE PETITIONER(S) | Srinav Oil Extraction Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Shakthi Vetfeeds (India) Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--|--|
| D.A.SURYANARAYANA RAJU | Advocate | datlanaju.advocate@gmail.com 8309904567 |  |
| | | | |

Counsel for Respondent(s):

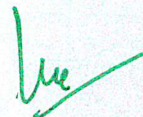
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Y.Ravikiran | Advocate | 9090242438 |  |
| | | | |

ORDER

Counsels representing both sides are present. They stated that matter has been settled between the parties and prayed time for filing joint memo of settlement. At their request, matter adjourned finally. Put up the matter on 30.09.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINODS KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|--------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 80/9/HDB/2019 |
| NAME OF THE COMPANY | Satya Solutions Pvt Ltd |
| NAME OF THE PETITIONER(S) | Rajyalakshmi Enterprices |
| NAME OF THE RESPONDENT(S) | Satya Solutions Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| C. Shilpa | Adv | 9985183500 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Counsel for the Petitioner present. She stated that in spite of serving notices and also making paper publication two times, the Respondent in this matter never appeared from the beginning. Today only it is brought to the notice by the counsel for the Petitioner that, on two occasions the presence of the Respondent was wrongly noted. In fact they never appeared not only in this case but also in other two matters pending against the same Corporate Debtor filed by some other Petitioners i.e., in the matters of CP(IB)No.136/9/HDB/2019 and CP(IB)No.520/9/HDB/2019. On verification of the other two matters, it is seen only the counsel representing the Petitioners were present and Respondent had been absent. Anyhow, this Adjudicating Authority felt it proper to direct the Petitioner to serve another notice to the Respondent for their appearance. Put up the matter on 01.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

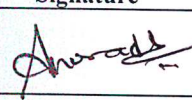
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|----------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) NO. 136/9/HDB/2019 |
| NAME OF THE COMPANY | Satya Solutions Pvt Ltd |
| NAME OF THE PETITIONER(S) | Sohan Coppertech Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Satya Solutions Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|-----------------------------------|--|
| Anuradha Bisani | PCS | kisanianu@gmail.com 9908055166 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
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ORDER

PCS for the Petitioner present and stated that notice sent to the Respondent is returned with an endorsement as "LEFT". She is directed to send another notice to the Respondent for appearance and file proof. Put up the matter on 01.10.2019.


MEMBER TECHNICAL


MEMBER JUDICIAL

AS

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

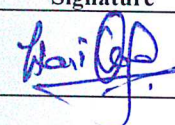
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 520/9/HDB/2019 |
| NAME OF THE COMPANY | Satya Solutions Pvt Ltd |
| NAME OF THE PETITIONER(S) | K L R Engineers Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Satya Solutions Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|---------------------|------------------------|--|
| V. Panikra | Advocate Cw 6802 | 9965067404 |  |
| | | | |

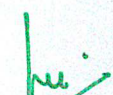
Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Counsel for the Petitioner present and stated that notice sent to the Respondent is not served and returned with an endorsement as "Addressee left". He is directed to send another notice and also make a paper publication for the appearance of the Respondent. Put up the matter on 01.10.2019.


MEMBER TECHNICAL


MEMBER JUDICIAL

11

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

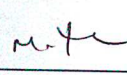
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

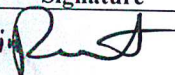

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 230/9/HDB/2019 |
| NAME OF THE COMPANY | Kanta Rubber Pvt Ltd |
| NAME OF THE PETITIONER(S) | J Kumar Infraprojects Ltd |
| NAME OF THE RESPONDENT(S) | Kanta Rubber Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--|---|
| YADAVIRI, MAI LARAM | Adv. | 9666016999. Yadavirivadocate999@ gmail.com |  |
| | | | |

Counsel for Respondent(s):

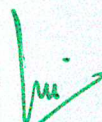
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--|---|
| Prashant Kr. Jain | Adv. | adv prashant@samishlegal.in |  |
| Abhishek Gupta | Adv. | abhishek@samishlegal.in 88856 88571 |  |

ORDER

Counsels representing both sides are present. At request of Petitioner's counsel, time is enlarged for filing rejoinder with a direction to furnish copy of the same to the other side on or before next date of hearing. For hearing submissions, matter adjourned finally. Put up the matter on 23.09.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**


PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA NO. 540/2019in CP (IB) NO. 620/9/HDB/2018 |
| NAME OF THE COMPANY | Smartec Build Systems Pvt Ltd |
| NAME OF THE PETITIONER(S) | Vivek Bansal |
| NAME OF THE RESPONDENT(S) | Smartec Build Systems Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|--|---|
| B. Santosh Babu | IRP | bbsantoshbabu@smartec.com 98665 12530 |  |

Counsel for Respondent(s):

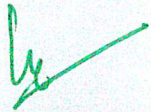
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|------------------|------------------------|---|
| SRINIVAS CHITRAJ | Advocate (FC) | 98490 18776 |  |

ORDER

IA No.540/2019

Heard. Orders reserved.


MEMBER TECHNICAL


MEMBER JUDICIAL

AS

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

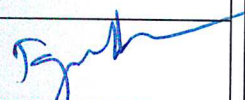
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

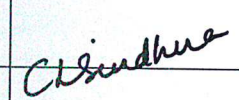
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 504/9/HDB/2019 |
| NAME OF THE COMPANY | NCC Ltd |
| NAME OF THE PETITIONER(S) | Bygging India Ltd |
| NAME OF THE RESPONDENT(S) | NCC Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| SHADAN FARASAT | Adv | | |
| TAGORE BALA | Adv | 9000182526 |  |

Counsel for Respondent(s):

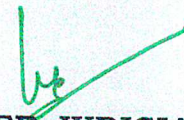
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|--------------------------------|-------------|------------------------|---|
| Avinash Desai T.P.S. Hansha | Adv | 9652159595 |  |
| Sindhura Reddy | | | |

ORDER

Counsels representing both sides are present. Counsel for the Respondent filed counter and copy of the same is furnished to the other side. At request of Petitioner's counsel, time is enlarged for filing rejoinder. Put up the matter on 26.09.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

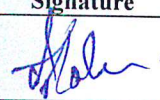
PRESENT: HON'BLE SHRI K ANANTH PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

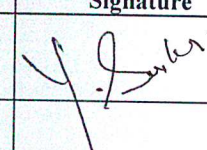
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 538/9/HDB/2019 |
| NAME OF THE COMPANY | Kaveri Infraprojects Pvt Ltd |
| NAME OF THE PETITIONER(S) | Sathavahana Ispat Ltd |
| NAME OF THE RESPONDENT(S) | Kaveri Infraprojects Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|--|
| Rohan Aloor | Adv. | 9050626827 |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Y. Swyanarayana | Adv. | 9849866556 |  |
| | | | |

ORDER

Counsels representing both sides are present. Counsel for the Respondent stated that on behalf of the Corporate Debtor he had a discussion with the concerned Authorized Signatory of the Petitioner regarding exploring the possibility of settling the matter. He prayed time for submitting the outcome of further discussions. Counsel for the Petitioner also stated that he will get instructions in this regard from the Petitioners. At request of both sides, matter adjourned. Put up the matter on 01.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

15

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 540/9/HDB/2018 |
| NAME OF THE COMPANY | UI Pipe Fittings Pvt Ltd |
| NAME OF THE PETITIONER(S) | Max Forge |
| NAME OF THE RESPONDENT(S) | UI Pipe Fittings Pvt Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|--------------|
| Lokesh Agarwal | PCS | 9700884008 | Lokesh |
| D. Raghavulu | Advocate | 9247362430 | D. Raghavulu |

Counsel for Respondent(s):

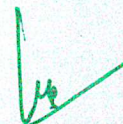
| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

ORDER

PCS for the Petitioner present. Mr.D.Raghavulu, Advocate appeared for the Respondent and filed vakalat. Counsel for the Petitioner stated that Respondents approached for settling the matter and prayed time for submitting the outcome of the discussions. At request of both sides, matter adjourned. Put up the matter on 03.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

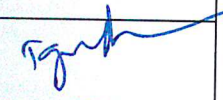
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA -MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|--------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP(IB) NO. 570/9/HDB/2019 |
| NAME OF THE COMPANY | KSK Mahanadi Power Company Ltd |
| NAME OF THE PETITIONER(S) | Bygging India Ltd |
| NAME OF THE RESPONDENT(S) | KSK Mahanadi Power Company Ltd |
| UNDER SECTION | 9 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| SHADAN FARASAT | Adv | | |
| TAGORE BALA | Adv | 9000182506 |  |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---------------------------------------|--------------|
| M.S.Trivikrama Rao | Adv | | |
| S.V. Ramana Murthy | | ramana.suketally@gmail.com 9849390269 | S.V.R Murthy |

ORDER

Counsel for the Petitioner present. Mr.M.S.Trivikrama Rao, Advocate appeared for the Respondent and prayed time for filing vakalat and counter. At his request, time is enlarged. Put up the matter on 03.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|--|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA NO. 85/2019 in CP NO. 184/241/HDB/2017 |
| NAME OF THE COMPANY | Prudential Sugar Corporation Ltd |
| NAME OF THE PETITIONER(S) | Chadalavada Krishna Murthy & Others |
| NAME OF THE RESPONDENT(S) | Prudential Sugar Corporation Ltd & Others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

| | | | |
|--|--------------------|------------|--|
| Dishit Bhattacharya | Adv for R3,7,10,14 | 9944930611 | |
| Rahul Kundharker | Adv R1 | 9908624087 | |
| Prashantha M. for Tatus Legal, Hyderabad | Adv for K-12,13 | 9925440902 | |
| Devangi Kariya | PCS R2,4,5 | 9704630066 | |

ORDER

Counsel for the Petitioner and counsel representing Respondents are present. Heard submissions of Petitioner's counsel in part. For continuation, matter adjourned. Put up the matter on 03.10.2019.

MEMBER TECHNICAL

MEMBER JUDICIAL

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA NO. 305/2019 CP(CAA) NO. 436/230/HDB/2018 |
| NAME OF THE COMPANY | Divyasree NSL Infrastructure Pvt Ltd (Demerged CO.) & Midas Projects Pvt Ltd (Rsulting Co.) |
| NAME OF THE PETITIONER(S) | |
| NAME OF THE RESPONDENT(S) | |
| UNDER SECTION | 230 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---|-------------|--|-------------------|
| <i>Pradushtha M. for Tata Legal Hyderabad</i> | <i>Adv.</i> | <i>9925440902 litigation.hyd@tatulegal.com</i> | <i>Pradushtha</i> |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

ORDER

Counsel for the Petitioner prayed time for filing consent affidavit from the secured creditors. At his request, matter adjourned. Put up the matter on 17.10.2019.

MEMBER TECHNICAL

MEMBER JUDICIAL

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP NO. 144/271/HDB/2019 |
| NAME OF THE COMPANY | Venkateswara Sugars Pvt Ltd |
| NAME OF THE PETITIONER(S) | Vinod Kumar Baid |
| NAME OF THE RESPONDENT(S) | Venkateswara Sugars Pvt Ltd & Another |
| UNDER SECTION | 271 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|--------------|
| Devangi Karu7a | PCS | 9704630066 | D. T. Karu7s |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-------------|
| P.M.V Subba Rao | CS | 9866684676 | mmfR |
| V. Padma Pruyanta | CS | 9052734747 | V. Pruyanta |

ORDER

Counsels representing both sides are present. At request of both sides, matter adjourned. Put up the matter on 03.10.2019.



MEMBER TECHNICAL



MEMBER JUDICIAL

AS

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

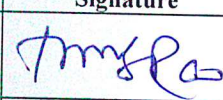
PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

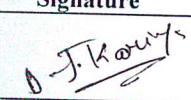
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA NO. 18/97/HDB/2019 |
| NAME OF THE COMPANY | Venkateswara Sugars Pvt Ltd |
| NAME OF THE PETITIONER(S) | Chadalavada Krishna Murthy |
| NAME OF THE RESPONDENT(S) | Venkateswara Sugars Pvt Ltd & 2 Another |
| UNDER SECTION | 97 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|--|
| P M V Subba Rao | CS | 9866684676 |  |
| V. Padma Priyanka | CS | 9052734747 | V. Priyanka |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Devangi Kariya | PCS | 9704630066 |  |
| | | | |

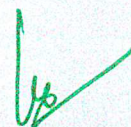
ORDER

Counsels representing both sides are present. At request of both sides, matter adjourned. Put up the matter on 03.10.2019.



MEMBER TECHNICAL

AS



MEMBER JUDICIAL

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI K ANANTHA PADMNABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2019 AT 10.30 AM

| | |
|----------------------------------|-----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA NO. 180/252/HDB/2019 |
| NAME OF THE COMPANY | Rainbow Foams Pvt Ltd |
| NAME OF THE PETITIONER(S) | Mohammed Ahmed Siddiqp |
| NAME OF THE RESPONDENT(S) | Registrar of companies, Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|---|---------------|
| S. RADHA KRISHNA | PCS | radhakrishnaacs rediffmail.com 9848191979 | S. R. Krishna |
| | | | |


Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|-------------------------------|-------------|------------------------|------------|
| T. Sujan Kumar Reddy (ROC) | | | |
| B. Shankar | Adv | 9640742209 | B. Shankar |

ORDER

PCS for the Petitioner present. Counsel for RoC present and stated that report has been filed with objections. They are directed to furnish a copy of the report to the other side for giving reply. Put up the matter on 01.10.2019.


MEMBER TECHNICAL


MEMBER JUDICIAL